

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. M.A. 200 of 1997.
O.A. 81 of 1996.

Present : Hon'ble Dr. B.C.Sarma, Member (A)
Hon'ble Mr. D. Purkayastha, Member (J)
ALOKE KR. DUTTA & ORS.

VS.

UNION OF INDIA & ORS.

For applicant : Mr. B.C.Chaudhury, counsel.
For respondents : Mr. S.K.Dutta, counsel.
Ms. U. Sanyal, counsel.

heard on : 7.8.97 :: ordered on : 7.8.97.

O R D E R

B.C.Sarma, Member

This M.A. has been filed with the prayer that cause title of the O.A. be amended in respect of respondent No.1. The applicant in the O.A. submitted that Union of India, cannot be represented through the Chairman, Ordnance Factory Board, Calcutta, which is not permissible. In the M.A. he has prayed for liberty to amend the said cause title by incorporating the words "the Secretary, Ministry of Defence Production, Govt. of India, Central Secretariat, South Block, New Delhi". However, Mr. Dutta, ld. counsel, submits that the correct designation will be the Secretary, Ministry of Defence, Deptt. of Defence Production, South Block, New Delhi. Ld. counsel for the applicant accepts this submission. The M.A. is, therefore, allowed. We give liberty to the applicant to make necessary correction in the cause title. No order is passed as regards costs.

2. O.A. is adjourned to 11.11.97.


MEMBER (J)


MEMBER (A)